

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No(s). 20302/2021

GARIBEY (DEAD) THROUGH LRS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

Date : 10-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
[IN CHAMBERS]

For Petitioner(s) Ms. Sakshi Kakkar, AOR
Mr. Shakti Singh, Adv.

For Respondent(s) Mr. Lokesh Kumar Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

A statement has been made by the learned counsel that pursuant to this court's order, steps have been taken to respondent no. 1 and 3. Registry of this court is directed to verify the same and take action accordingly.

List the matter after four weeks.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(NAND KISHOR)
COURT MASTER (NSH)